

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2144**

TO BE ANSWERED ON THE 31ST JULY, 2018/SHRAVANA 9, 1940 (SAKA)

ESCAPE OF TERRORIST FROM CUSTODY

2144. SHRI PRAHLAD SINGH PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are several incidents of terrorists escaping from police custody and courts in the recent past;

(b) if so, the details thereof during the current year, State-wise;

(c) whether the involvement of police personnel in such escapes has been established;

(d) if so, the details thereof;

(e) the number of terrorists re-arrested so far in these States; and

(f) the effective measures taken/proposed to be taken by the Government to check recurrence of such incidents?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) : During the current year, 02 incidents of terrorists escaping from police custody have been reported from Jammu & Kashmir. On 06.02.2018, one POK terrorist escaped from Police custody at SHMS Hospital Srinagar, when the said detinue was being taken for medical checkup from Central Jail Srinagar and on 27.02.2018, one accused in case FIR No. 76/2017 managed to escape from police custody and got killed in a blast outside Police Station premises soon after his escape.

(c) & (d) : Involvement of Police personnel in these incidents has not been established so far.

(e): The accused, who escaped on 06.02.2018, has not yet been re-arrested.

(f): The State Government has devised Standard Operations Procedures (SOPs) to avoid recurrence of such incidents in future.
